

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chandernagore Building, 36 Janpath, New Delhi-110 001**  
(Tele No.23353503 Fax No.23753923)

No. Eco T1/2024-CERC

April 2, 2024

**NOTIFICATION**

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service", amended up to 10th October, 2008, issued by the Ministry of Power and Schedule-7 of the Standard Transmission Service Agreement documents, the Central Electricity Regulatory Commission (CERC) hereby notifies the following rate for the purpose of payment for the period from 01.04.2024 to 30.09.2024.

**Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement:**

<b>S. No.</b>	<b>Description</b>	<b>Annual Escalation Rate for Payment</b>
1.	Annual inflation rate for escalable transmission charges for the purpose of payment	4.96%

2. In accordance with Schedule-9 of the Standard Transmission Service Agreement under the "Revised Guidelines and Standard Bidding Documents (SBDs) for procurement of Inter-State Transmission Services (ISTS) through Tariff Based Competitive Bidding (TBGB) process" dated 6<sup>th</sup> August 2021 issued by the Ministry of Power, the CERC hereby notifies the following discount rate for the period from 01.04.2024 to 30.09.2024.

**Discount rate for determining the Relief under Force Majeure Event & Change in Law during Construction Period as per the Transmission Service Agreement:**

<b>S. No.</b>	<b>Description</b>	<b>Rate</b>
1.	Discount rate for determining the Relief under Force Majeure Event & Change in Law during Construction Period	9.25%

Sd/-  
(Harpreet Singh Pruthi)  
Secretary